

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, CHANDIGARH BENCH, CHANDIGARH**

Item 9

CP (IB) No. 257/Chd/Pb/2019

Under Section 7, IBC 2016

In the matter of:-

Ajay Dhawan

...Petitioner/ Financial Creditor

Vs.

D.S.G. Papers Pvt. Ltd.

...Respondent/ Corporate Debtor

Present: Mr. Shikhar Sarin, proxy counsel for Mr. Vaibhav Sahni, Advocate for the petitioner/ financial creditor.
Ms. Salina Chalana, Advocate for the respondent/ corporate debtor.

A date is requested by learned proxy counsel for the petitioner/ financial creditor for filing checklist. Let the same be filed within one week, failing which, arguments will be heard. No further opportunity will be granted. List the matter on 04.10.2023.

-sd-
(Subrata Kumar Dash)
Member (Technical)

-sd-
(Harnam Singh Thakur)
Member (Judicial)

September 11, 2023
SM